

कारखाने पारस (भुसावल) रभापर खेड़ा, कोराड़ी औऱ पेंय जल विद्युत् परियोजना है जिससे रेलवे को बिजली सरलता से मिल सकती है। रेलवे लाइन भी डबल है। भुसावल से नागपुर तक इलेक्ट्रिकेशन के लिए प्राथमिकता दे कर रकम भी पिछले वर्ष बजट में रखी गई थी और काम भी प्रारम्भ किया गया। इस काम के वास्ते नागपुर में आफिस के लिए काफी बड़ी बिल्डिंग किराये पर ली गई, स्टाफ के सभी स्थानान्तरण किये गये। इलेक्ट्रिकेशन का सर्वे भी पूरा हो चुका है, मॅटोरियल भी आया पड़ा है लेकिन इस वर्ष प्राथमिकता बदल कर दूसरी लाइन को प्राथमिकता दी गई जिसका सर्वे भी नहीं हुआ, इस काम को पीछे की प्राथमिकता दे कर कार्य धीमा कर दिया है। मेरा सरकार से निवेदन है कि भुसावल, नागपुर, दुर्ग रेलवे लाइन के इलेक्ट्रिकेशन को जैसे पहले प्राथमिकता दी गई थी वह वैसे ही इस कार्य को जल्द से जल्द पूरा करने के आदेश देने का कष्ट करें।

(vi) NEED FOR PROPER SURVEY TO IDENTIFY THE SMALL FARMERS WITH A VIEW TO ASSIST THEM FINANCIALLY.

SHRI ARJUN SETHI (Bhadrak): To assist small farmers—those with less than two hectares of land—the Government set up the Small Farmers Development Agency over a decade ago. But as a study sponsored by the U.N. Centre for Regional Development shows, it has had hardly any impact. For a start, the SFDA moves at a snail's pace. It reaches no more than a million families each year. At this rate, it will take 50 years to establish contact with the 50 million landless labourers. By that time, the number of small farmer would have shot up, further increasing the SFDA's responsibility.

The major flaw SFDA suffers from is that it invariably fails to conduct a survey to identify the people it intends to benefit.

As such, relatively well-off farmers, who are more organized, often manage to corner most of the subsidies it offers. Even as it takes steps to ensure that these go to small farmers, it must do much more to help them receive loans from commercial banks. This can be achieved by goading the Patwaris to produce the relevant documents speedily. Moreover, the SFDA will enable small farmers to supplement their income if it markets the products of their milch animals, many of which are obtained by loans it has extended. It can at least see to it that unhealthy animals are not palmed off on them, a frequent occurrence since few States have operational veterinary departments. Hence, I urge upon the Government at the Centre to see that these lacunae are dealt with, to help the poor for the successful implementation of programmes at the grass root level.

12.32 hrs.

STATEMENT UNDER RULE 377 AND QUESTION OF PRIVILEGE

DR. GOLAM YAZDANI (Raiganj): I miraculously escaped from an attempt on my life at about 9.15 p.m. on the 8th October 1982. On that night, I was coming from the northern side of Chanchal P.S. of Malda district in West Bengal by a motor cycle, after some party work. Another person was driving it. As we reached Chanchal proper and were entering the bazar, I saw an assembly of many people at the 'Sukanto Mor', a notorious spot with many shops belonging to the ruling party men. The motor cycle was stopped by a man. I got down, and saw a crowd with lathi, etc. advancing towards me. Some people warned me that there was a great danger in my staying there, and that I must not go forward. While I was running across the field, I could hear some people shouting "There goes the doctor; catch hold of him". I ran and approached a house on the southern side of the field, where two persons were standing in front of the door. I begged them for giving me shelter, and they took me inside through the front door and closed it. After a few minutes, one man

[Dr. Golam Yazdani]

entered again, and told me that the police was informed and also told me that he was a ruling party man, and he searched my pocket and bag; and finding that I was not having any arms whatsoever, he went out and closed the door again. Then, again after some time, one of the two men who gave me shelter entered the room, and said that his house was gneraoed by my followers, and he was facing great danger; and he, therefore, asked me to go away. He physically dragged me towards another door which was on the road side, and where the miscreants were on the look out for me. He pushed me out of the door and closed it. Immediately, the door through which I was, thrown out opened and a ruling party man with a lathi came near me and hit me twice. I tried to defend myself but failed and I sustained severe injuries in both of my hands and head. In the meantime one well-wisher of mine came near the door and asked me to go inside, I went inside the same room. On entering the room I found a police standing at the entrance of the other door of the room. Police asked me to accompany him. When I was brought out in the field and asked by police to ride on the jeep I found other policemen there. Only at that time I saw my clothes were all wet with blood. I then got on the jeep. I was taken to the Chanchal Hospital where stitches were given to my head injury and other injuries were attended to. On 10th October 1982 I was removed to District Hospital of Maldah where stitches from my head were removed on 15th October 1982 and I was discharged on 16th October 1982 with advice to take rest for three weeks. I went home but all along I had a feeling of insecurity and apprehending that I would be risking my life if I stay there, I decided to come back to Delhi and therefore I came to Delhi with my family on 20th October 1982 and as per the advice of the C.G.H.S. Doctor of South Avenue, I was admitted to the Nursing Home of Dr. Ram Manohar Lohia Hospital where investigations are still being carried out and from where I have come with the permission of the doctor to make a statement today. This incident occurred by the ruling party men and with the knowledge of the police. So,

I request you and through you the hon. Home Minister to make a thorough investigation into this particular case by the CBI. I also request you that the matter may kindly be referred to the Privileges Committee, as I feel that I am unable to discharge my duties as M.P. from that area unless the situation improves. I, therefore, seek your protection as my life is in threat.

(Interruptions)

DR. SUBRAMANIAM SWAMY (Bombay North East): This is a very serious matter and it should be enquired into. What he has said is very tragic.

(Interruptions)

SHRI ANANDA GOPAL MUKHOPADHYAY (Aansol): It had occurred in front of the police. It is a great shame on the part of the West Bengal Government.

(Interruptions)

MR. SPEAKER: Mr. Halder, Yesterday, you were supporting something regarding Shri Jagpal Singh.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): We condemned the attack.

(Interruptions)

MR. SPEAKER: I leave it to the House to decide. Is it the pleasure of the House that this matter be referred to the Privileges Committee?

SEVERAL HON. MEMBERS: Yes.

SHRI SATYASADHAN CHAKRABORTY: We have no objection. But you hear me for one minute.

(Interruptions)

MR. SPEAKER: What is the sense of the House, I will go by it, by whatever consensus is there.

(Interruptions)

SHRI SATYASADHAN CHAKRABORTY: I am not opposing it.

MR. SPEAKER: No. decision no. I think with the consent of the House.

I will refer both these cases. Shri Yazdani, as well as Shri Jagpal Singh's to the Privileges Committee.

(Interruptions)

SEVERAL HON. MEMBERS: Yes.

SHRI SATYASADHAN CHAKRA-

BORTY: We condemn the attack. But the Chief Minister of West Bengal enquired about it. This is very important. You kindly allow me to make my submission.

(Interruptions)

SHRI CHANDRA SHEKHAR SINGH: You cannot discuss it here.

(Interruptions)

MR. SPEAKER: It has been done. The decision has been given.

SHRI SATYASADHAN CHAKRA-

BORTY: Already the Chief Minister of West Bengal enquired about it and he knows it. This is the result of his family quarrel. The Chief Minister enquired about it. We condemn the attack. This was the result of the family quarrel. You should tell it to the House that the Chief Minister had enquired into it.

12.39 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

MR. DEPUTY SPEAKER: 377, statement he has read.

DR. GOLAM YAZDANI: No family quarrel. (Interruptions)

MR. DEPUTY SPEAKER: Don't record anything.

(Interruptions)

MR. DEPUTY SPEAKER: There is no controversy. The matter has been settled.

(Interruptions)

MR. DEPUTY-SPEAKER: Yes, Mr. B. D. Singh.

(Interruptions)

SHRI SATYASADHAN CHAKRA-BORTY: Let it go on record that we also condemn the attack. He is a Member of the House. Let it go on record.

MR. DEPUTY-SPEAKER: It is for the Committee to decide.

The matter has been referred to the Committee.

SHRI SATYASADHAN CHAKRA-BORTY: We also denounce and we condemn the attack. But let it also be recorded that the Chief Minister has enquired into it.

MR. DEPUTY-SPEAKER: It goes on record unless we say that it does not. It is all right.

You sit down. Yes, Mr. B. D. Singh, please.

(Interruptions)

MR. DEPUTY-SPEAKER: No discussion or no speeches on 377.

SHRI SATYASADHAN CHAKRA-BORTY: Is the case of Jagpal Singh also going to be heard?

MR. DEPUTY-SPEAKER: You have not heard. When people become emotional they lose their reasoning.

SHRI SATYASADHAN CHAKRA-BORTY: Some people lose their reasoning without becoming emotional.

MR. DEPUTY-SPEAKER: I never said that Shri Satya'adhan is losing it.

PROF. MADHU DANDAVATE (Rajpur): Even in a family quarrel, if the person, happens to be a Member of Parliament, it comes to the House!

DR. SUBRAMANIAM SWAMY: If Prof. Dandavate beats Mrs. Pramila Dandavate, it will be a breach of privilege and it will be referred to the Privileges Committee!

MR. DEPUTY-SPEAKER: Definitely, it is left to the House!

SHRI RATANSINH RAJDA (Bombay South): He is an espouser of non-violence; so he will not beat his wife

MR. DEPUTY-SPEAKER: Yes, Mr. B. D. SINGH Please.

12.42 hrs.

MATTERS UNDER RULE 377—Contd.

(viii) NEED FOR PROVIDING A HEALTHY SUGAR POLICY TO PROMOTE SUGAR INDUSTRY.

श्री बी० डी० सिंह (फूलपुर): उपाध्यक्ष महोदय, देश में स्पष्ट चीनी नीति के अभाव में चीनी उद्योग पुनः संकटग्रस्त हो चुका है। आज उद्योग के सामने चीनी की निकासी की समस्या उत्पन्न हो गई है। किसी भी वस्तु नीति का आवश्यक तत्व है कि वस्तु का भंडार आवश्यकता से न तो बहुत अधिक हो और न बहुत कम। परन्तु चीनी को अनिश्चित मात्रा बहुत अधिक हो चुकी है। गत 30 मिनट्स को आवश्यक भंडार 12 लाख टन का होना चाहिए था, जब कि वह 33 लाख टन का था। इस प्रकार लगभग 21 लाख टन का भंडार सामान्य से अधिक था। प्रारम्भ होने वाले मौसम में अनिश्चित भंडार की मात्रा में और बहुत अधिक वृद्धि हो सकती है। इस प्रकार समस्या और भी गंभीर होने वाली है। मांग एवं पूर्ति में सामंजस्य के अभाव की स्पष्ट आशंका है। अगला मौसम आसन्न है और गन्ने का पिछला भुगतान अवशेष है। किसानों का करोड़ों रुपया चीनी मिलों पर वकाया है। मिलों के पास धन का अभाव है। भंडारण की समस्या है। मांग एवं पूर्ति के सामंजस्य को बनाए रखने का हर संभव प्रयास ही इस प्रकार के संकट से मुक्ति दिला सकता है। आवश्यकतानुसार उत्पादन को नियंत्रित करना होगा तथा चीनी को निकासी की बढ़ाना होगा। उत्पादन को नियंत्रित करने के लिए खंडसारी एवं गुड़ उद्योगों को विशेष सुविधायें दी जानी चाहिए।

जहाँ तक चीनी की निकासी का प्रश्न है विश्व बाजार में चीनी के मूल्यों में ह्रास होने के कारण हमें निर्यात के 7 लाख टन के निर्धारित लक्ष्य को ही प्राप्त करने में कठिनाई हो रही है। घरेलू बाजार में मूल्यों को ऊँची दर के कारण उपभोग में आशातीत वृद्धि नहीं हो पा रही है। हानि उठा कर चीनी के निर्यात की गुंजाइश सीमित है। एक मात्र विकल्प घरेलू उपभोग में वृद्धि ही है और यह तभी संभव है, जब मूल्यों में पर्याप्त ह्रास हो। इसके लिए चीनी के उत्पादन व्यय को कम करने के लिए गंभीरता से प्रयास होना चाहिए। चीनी पर लगे केन्द्रीय करों को कम करने पर विचार करना होगा। चीनी के क्रय-विक्रय भंडारण एवं आवागमन सम्बन्धी प्रतिबन्धों को समाप्त करना होगा।

नियंत्रित एवं अनियंत्रित चीनी की कीमतों की वर्तमान स्थिति को देखते हुए सरकार को चीनी पर से नियंत्रण हटाने को दिशा में गंभीरता से विचार करना चाहिए।

मैं माननीय कृषि मंत्री से निवेदन करूंगा कि वह सम्बन्धित संस्थाओं के सहयोग से एक सुविचारित दीर्घकालीन समन्वित दृष्टिकोण के आधार पर चीनी नीति निर्धारित करें, जिससे चीनी उद्योग आये-दिन अनिश्चितता के वातावरण से मुक्ति पा सके।

(ix) NEED FOR PROVIDING FACILITIES TO SMALL COTTAGE INDUSTRIES SITUATED AT BANSBAGH DURGA PUR, RAJASTHAN.

श्री भीखा भाई (वांसवाड़ा): उपाध्यक्ष महोदय, मेरे निर्वाचन-क्षेत्र वांसवाड़ा-डूंगरपुर के बन्द होते हुए छोटे एवं कुटीर उद्योगों की ओर मैं ध्यान का ध्यान दिलाना चाहता हूँ।

श्रीमन्, इस क्षेत्र के उद्योगों सम्बन्धी कठिनाइयों के बारे में समय-समय पर